

Annexure – 3

Name of the corporate debtor: Omkar Speciality Chemicals Limited; Date of commencement of CIRP: December 20, 2022; List of creditors as on: February 03, 2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank of Baroda, Fort Branch	03.01.2023	2,90,05,81,881.00	1,45,51,00,000.00	Secured	Not provided in Form C	Not provided in Form C	No	70.95%	-	-	-	1,44,54,81,881.00	Refer to Note 1
2	Axis Bank Limited	03.01.2023	17,60,54,359.00	17,60,54,359.00	Secured	Not provided in Form C	Not provided in Form C	No	8.58%	-	-	-	-	Refer to Note 2
3	NKGSB Co-op Bank Limited	03.01.2023	41,98,42,132.94	41,98,42,132.94	Secured	Not provided in Form C	Not provided in Form C	No	20.47%	-	-	-	-	Refer to Note 3
4	Bank of Baroda, UAE	03.01.2023	30,36,76,891.38	-	Secured	Not provided in Form C	Not provided in Form C	No	-	-	-	-	30,36,76,891.38	Refer to Note 4

Note 1: For Working Capital Limit : 1st charge in the form of Hypothecation of stocks of raw materials, stock in progress, finished goods, stocks and spares and book debts (present and future of the company)
Collateral Security for Working Capital Limit : 2nd pari passu charge on the fixed assets of the company

Details of Security :

- 1 First exclusive charge on Unit - IV Plant & Machineies Land & Building situated at Plot No. F 10/1 MIDC, having plot area of 7135 sq. Mtrs Badlapur, MIDC Badlapur
- 2 First exclusive charge on Land & Building situated at F-9 MIDC Badlapur having plot area of 2519 sq. Mtrs
- 3 First exclusive charge on Unit - V situated at D/27/5, MIDC having plot area of 40773 sq. Mtrs Taluka Khed. District Ratnagiri comprising of Land & Building and Plant & Machinery
- 4 Exclusive first charge on the entire plant and machinery (present and future) of the company
- 5 Insurance policies for assets of the Corporate Debtor charged to Bank of Baroda are assigned to Bank of Baroda. Bank of Baroda is having exclusive right on future insurance claims
- 6 Charge created with ROC on the assets of the company by Bank of Baroda

Note 2: Hypothecation by way of pari passu charge to the Bank, all the stock in trade both present and future

Exclusive pledge of 20,40,817 shares of the company Omkar Speciality Chemicals Private Limited. Post invocation of pledged shares, 19,88,168 shares have been sold till date and balance shares available for sale are 52,649

Note 3: Details of Security Interest:

- 1 Prime : Hypothecation of Stock and Book debts

Note 4 : Details of Security:

- 1 First exclusive charge on Unit No. IV situated at Plot No. F-10/1 MIDC having plot area of 7135 sq. Mtrs , Badlapur (East), Thane 421503 comprising of Land & Building (Warehouse) and Plant & Machinery
- 2 First exclusive charge on Unit No. V having Plot Area of 40773 square meter Lote Parshuram Industrial Area, Taluka - Khed, District Ratnagiri comprising of Land, Building & Plant & machinery
- 3 First charge on Land & Building being situated on F-9, MIDC, Badlapur having plot area of 2519 sqmt Badlapur Industrial Area , Badlapur (East) Thane
- 4 First charge on Plant & Machinery of the company
- 5 Second charge on entire current assets of the company
- 6 Charge on Debt Service Reserve Account (DSRA) maintained by the borrower for interest and installments falling due for payment in the next three months
- 7 First pari passu assignment of insurance policies related to fixed and current assets of the companies charged to the bank

Arun R. Gaikwad

